

OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT) (CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI.
INDEPENDENCE DAY 2024

The undersigned Principal District & Sessions Judge convey to all Judicial Officers and staff officials posted at Rouse Avenue Court Complex, New Delhi, our best wishes on the forthcoming Independence Day celebrating 77 years of independence of our nation.

On the occasion of the Independence Day, a Flag Hoisting Ceremony will be held on Thursday, the 15th August, 2024 at 11:00 AM at Flag Post, Ground Floor, Rouse Avenue Court Complex.


The programme shall be as follows:-

10:45 A.M :- Invitees to assemble near the Flag Post, Ground Floor, Rouse Avenue Court Complex.

11:00 A.M:- Flag Hoisting Ceremony, which shall follow rendition of National Anthem.

Flag Hoisting Ceremony will be followed by light refreshments.

All the Judicial Officers and Branch In-charges of Rouse Avenue Court Complex to attend the Independence Day Flag Hoisting Ceremony on the above said date and time.


(Anju Bajaj Chandra)

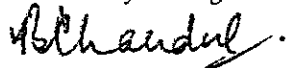
Principal District & Sessions Judge-
cum- Special Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

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No. -----/PD&SJ/RADC/2024

Dated, Delhi -- 05/8/24

Copy forwarded for information and necessary action to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Judicial Officers posted at Rouse Avenue court Complex, New Delhi.
3. Sh. Naveen Gupta, Ld. Special Secretary, DSLSA, (looking after the work of Member Secretary, DSLSA), Rouse Avenue Courts Complex, New Delhi also requested to attend the Independence Day Flag Hoisting Ceremony on the above said date and time.
4. Ms. Richika Tyagi, Ld. Secretary-II, Central DLSA, Rouse Avenue Courts Complex, New Delhi.
5. Ld. Administrative Civil Judge-cum -ACJM-02, RADC, New Delhi.
6. P.S. to the undersigned.
7. A.O.(J)/All Branch In-charges, Rouse Avenue Courts Complex, New Delhi.
8. Branch In-charge, Computer, RADC for uploading on layers and website.
9. Branch Incharge, CTB, RADC, with the request to make necessary arrangement.
10. Executive Engineer(Civil)/(Electrical), PWD, RADC, New Delhi to make necessary Arrangement.
11. In-charge, Security Cell/Police Post, RADC, New Delhi. to make necessary arrangement.


Principal District & Sessions Judge-
cum- Special Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.